

Provision will be made to permit the future installation of a screening and/or calibrating plant and a pellet plant.

The capital cost of the outer harbour with the ore handling plant is estimated as Rs. 36-97 crores.

(c) Various items of work comprising the project will be done by contractors to be selected for the purpose. For the consultancy services required for the project including the preparation of the Detailed Project Report, provision of design services and construction supervision, an Indian Consultancy firm, M/s. Howe India Private Limited, have been engaged on the basis of payment of fees in rupees based on a percentage of the cost of different items of work to be done, ranging between 1% to 6% according to the nature of work, subject to a minimum fee of Rs. 77-25 lakhs and a maximum of Rs. 116-25 lakhs. For the services to be performed by the Canadian collaborators of the Company in Canada, a few of Canadian Dollars 3-25 lakhs is payable.

HOTEL IN COLLABORATION WITH HILTONS

*SARDAR HARCHARAN SINGH DUGAL; Will the Minister of TOURISM AND CIVIL AVIATION be pleased to say,

(a) whether M/s. Sivsagar Estate of Bombay has been given final approval to their proposal to set up a hotel in Bombay in collaboration with the Hilton Hotel Corporation of U.S.A.;

(b) whether some proposal from another Indian firm for constructing another hotel with Hilton's collaboration has also been received by Government; and

(c) if so, the name of the second firm and whether any decision has been taken on this proposal?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN

SINGH); (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

M. P's VISIT TO AHMEDABAD

*515. SHRI SWAISINGH SISODIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some Members of Parliament recently visited Ahmedabad to

make an on the spot inquiry of the recent riots there; and

(b) if so, whether these Members have submitted any report of their finding to the Government?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Yes, Sir.

(b) Some of the Members of Parliament have conveyed to the Government their impressions on the disturbances in Gujarat.

NEW HOOGHLY BRIDGE AT CALCUTTA

*402. SHRI PRANAB KUMAR MO-KHERJEE:

SHRI KALYAN ROY:

Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Government of West Bengal have made any representation to the effect that the Government of India should bear the expenditure of the "bridge part" of the proposed "New Hooghly Bridge" at Calcutta;

(b) if so, what is the reaction of the Government of India in this regard; and

(c) whether it is a fact that the Calcutta Port Commissioner insisted on the construction of the high level bridge to suit Calcutta jetties?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RAGHU-RAMIAH): (a) and (b) In response to a proposal from the Government of West Bengal regarding Second Hooghly Bridge, the Government of India have agreed to provide a non-Plan loan for the construction of the bridge proper and its immediate approaches during the Fourth Plan period.

(c) Then- are various reasons, including the requirements of the regime of the river in the Calcutta Port area, necessitating the construction of a high level bridge.

†Transferred from the 17th December, 1969.